

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : The 7<sup>th</sup> September, 2020

No. 96 A : The following officers named in column no. 2 of the table given below are hereby transferred and posted as District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Md. Shamim Akhtar, Principal Judge, Family Court, Supaul	Begusarai	Since Vacant
2.	Sri Rakesh Pati Tiwari, Principal Judge, Family Court, Bhagalpur	Madhubani	Vice Sri Krishna Murari Sharan, who has been recommended for posting as Member Secretary, Bihar State Legal Services Authority, Patna.
3.	Sri Anjani Kumar Singh, Principal Judge, Family Court, East Champaran at Motihari	Buxar	Since Vacant
4.	Sri Kumud Ranjan Singh, Principal Judge, Family Court, Banka	Khagaria	Since Vacant

By order of the High Court,

**Sd/- N.K.Pandey**

Registrar General

Memo No. 35023 - 35049 / Patna, the 7<sup>th</sup> September, 2020

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Sri Md. Shamim Akhtar, Principal Judge, Family Court, Supaul / Sri Rakesh Pati Tiwari, Principal Judge, Family Court, Bhagalpur / Sri Anjani Kumar Singh, Principal Judge, Family Court, East Champaran at Motihari / Sri Kumud Ranjan Singh, Principal Judge, Family Court, Banka, District and Sessions Judge, Banka / Khagaria / Supaul / Begusarai/ East Champaran at Motihari / Buxar/ Bhagalpur / Madhubani / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar I.T.-cum. C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C A.D. Misc. Section, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna; for information and necessary action.

**The officers posted at serial no. 1, 3 and 4 are directed to make over charge at their present place of posting immediately so as to join their new assignment soon thereafter.**

**The officer posted at serial no. 2 is directed to make over charge of his present assignment in consultation with Sri Krishna Murari Sharan, the present incumbent.**

By order of the High Court,

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Registrar General